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## **Declaration of Assets and Liabilities**

Year: 2023-2024

I, HARENDRA KUMAR PAL, son of LATE RAM PRIT PAL aged 47 years, belonging to BIHAR VIDHAN SABHA PATNA service and persently working as ORDER PAPER DISTRIBUTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependant\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) LAXMI DEVI	Dependant-1 Name HARSH RAJ	Dependant-2 Name HAPPY RAJ	Dependant- Etc. Name ARCHANA KUMARI
(i)	Cash	25000/-	15000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1.SBI-6000/- 2.BOB-35,000/-	CANARA BANK- 12,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BIKE NOBR01EZ1473	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-15gm	GOLD-20gm	NIL	NIL	GOLD- 15gm
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL .	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependant on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loan from Banks	SBI-5,00,000/-	3,00,000/-
	(ii) Loan from financial		
	institutions	, NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-AWWPP5069Q	NIL
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

## C. Personal Detail

 GPF/CPF/PRAN No. : 110033919326

 Gender
 : MALE

 Date of Birth
 : 3
 0
 1
 2
 1
 9
 7
 5

 Class/Group
 : C

 Cadre
 : BIHAR VIDHAN SABHA SERVICE

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ex= GAMY 41P1

Name of Employee : HARENDRA KUMAR PAL

Designation : ORDER PAPER DISTRIBUTER

Department: BIHAR VIDHAN SABHA PATNA

Note:

Place: PATNA

Date: 12/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.